

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1321**

**TO BE ANSWERED ON DECEMBER 18, 2018**

**PRADHAN MANTRI AWAS YOJANA**

**NO. 1321 SHRI GEORGE BAKER:**

**SHRI PARBHUBHAI NAGARBHAI VASAVA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the salient features of the Pradhan Mantri Awas Yojana (Urban);**
- (b) the details of the funds allocated, sanctioned and utilized under the said scheme during the last three years and the current year, State/UT-wise including West Bengal and Gujarat;**
- (c) the details of the targets set and achievements made during the said period;**
- (d) whether incidents of misuse of the flats and misappropriation of funds under the scheme have come to the notice of the Government in some of the States;**
- (e) if so, the details thereof, along with the reasons therefor, State/UT-wise including West Bengal and Gujarat; and**
- (f) the action taken/being taken by the Government in this regard?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a) In pursuance of the Government's vision of "Housing for All by 2022", the Ministry of Housing and Urban Affairs has been implementing the Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} since June, 2015 for providing assistance to States/Union Territories (UTs) in addressing the housing requirement in the urban areas of the country for the people belonging to Economically Weaker Section (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories.**

**(b) & (c) Under the scheme, no State-wise physical targets have been set by the Ministry. States/UTs are required to undertake a demand assessment and validate the same to determine the actual requirement of houses to be covered under the PMAY (U).Details of central assistance approved, sanctioned &released for utilization and achievements madeunder PMAY (U) during the last three years and the current year, State-UT-wiseincluding West Bengal & Gujarat are annexed.**

**(d) & (e) Complaints and cases of misuse of the flats and misappropriation of fundsreceived under the schemes at various levels in the Ministry are sent to State/UTs Governments concerned for remedial action, as the execution and implementation of projects are undertaken by the respective State/UTs Governments and their implementing agencies, primarily Urban Local Bodies. Details of all such cases are not maintained in the Ministry.**

**(f) In order to check irregularities/complaints in implementation of the projects under these schemes, the State/ UT Governments are advised to strictly follow the scheme guidelines and utilize fund for the purpose for which central grant is released.**

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**State/UT wise details of Central Assistance approved, sanctioned, and released for utilization along with achievements in Physical Progress during the last three years & current year under Pradhan Mantri Awas Yojana (Urban)**

[as on 10th Dec, 2018]

Sl. No	Name of the State/ UT	Central Assistance Approved (Rs. in Cr.)	Central Assistance Sanctioned (Rs. in Cr.)	Central Assistance Released for utilization (Rs. in Cr.)	Houses for Construction		Houses grounded for construction	Completed houses under PMAY(U) including those of JNNURM houses completed after 2014
					Under PMAY(U)	Construction of incomplete house of JNNURM taken up after 2014		
1	A&N Island (UT)	9.18	3.70	0.27	611	-	35	8
2	Andhra Pradesh	14,528.32	5,895.86	3,740.60	9,65,16	15,820	6,19,353	1,27,242
3	Arunachal Pradesh	148.63	89.24	87.41	6,284	1,072	6,320	428
4	Assam	864.67	350.29	346.46	57,52	3,469	30,678	1,470
5	Bihar	3,610.89	1,617.27	962.88	2,31,75	20,820	1,02,938	26,898
6	Chandigarh (UT)	2.72	2.72	2.72	126	4,960	5,086	5,086
7	Chhattisgarh	3,134.94	1,455.11	839.88	2,10,43	13,322	89,642	26,218
8	D&N Haveli (UT)	65.62	37.39	34.53	3,94	144	2,334	916
9	Daman & Diu	13.05	7.41	6.19	794	-	573	233
10	Delhi (UT)	139.71	139.71	139.71	6,24	40,580	46,829	30,229
11	Goa	6.11	5.57	5.57	295	-	235	235
12	Gujarat	6,311.15	4,158.17	3,468.97	3,87,06	23,119	3,04,346	1,63,936
13	Haryana	3,943.92	1,695.75	494.90	2,50,08	1,465	25,537	8,531
14	Himachal Pradesh	149.81	60.17	59.78	8,400	1,546	4,449	1,112
15	Jammu & Kashmir	527.23	218.60	87.68	34,444	3,411	12,093	1,797
16	Jharkhand	2,412.50	1,164.92	988.35	1,63,23	6,044	1,06,623	46,434
17	Karnataka	6,524.35	3,226.22	2,553.88	4,10,48	5,396	1,96,203	75,975
18	Kerala	1,389.88	1,053.68	930.06	89,27	7,291	63,403	19,326
19	Lakshdweep (UT)	-	-	-	-	-	-	-
20	Madhya Pradesh	9,299.66	5,346.23	4,465.33	6,06,71	15,719	4,02,075	1,55,679
21	Maharashtra	11,037.70	5,612.79	2,738.37	7,63,00	72,557	2,05,010	1,37,374
22	Manipur	436.41	175.98	160.46	29,08	780	11,946	1,260
23	Meghalaya	12.09	5.48	5.48	799	1,008	1,360	738
24	Mizoram	455.90	191.71	83.42	29,86	548	2,407	1,183
25	Nagaland	412.37	173.13	148.18	25,76	3,320	9,705	2,460
26	Orissa	1,653.04	870.59	640.96	1,04,37	5,886	66,519	24,513
27	Puducherry (UT)	143.99	59.88	59.30	9,52	1,040	4,439	1,090
28	Punjab	757.47	363.32	258.90	51,35	3,792	28,129	7,998
29	Rajasthan	2,603.61	1,313.39	674.64	1,62,51	28,768	88,757	48,668
30	Sikkim	7.79	3.15	2.93	518	202	493	188
31	Tamil Nadu	8,163.81	3,590.61	2,785.08	5,35,27	40,696	4,14,891	1,23,705
32	Telangana	3,040.85	1,391.59	1,386.05	1,98,23	12,435	1,57,777	23,329
33	Tripura	1,233.44	729.02	617.27	80,00	178	63,918	16,396
34	Uttar Pradesh	11,673.28	4,982.21	2,709.11	7,60,27	31,324	2,99,100	65,683
35	Uttrakhand	434.70	274.40	263.60	22,57	2,107	12,683	5,995
36	West Bengal	5,126.14	2,597.33	1,705.94	3,38,08	36,101	1,80,875	92,200
<b>Grand Total :-</b>		<b>1,00,274.92</b>	<b>48,862.61</b>	<b>33,454.85</b>	<b>65,44,135</b>	<b>4,04,920</b>	<b>35,66,761</b>	<b>12,44,533</b>

